GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-1107
ANSWERED ON - 10/02/2021

NATIONAL FELLOWSHIP SCHEME FOR SCHEDULED CASTE STUDENTS

1107. SHRI MALLIKARJUN KHARGE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of Bahujan students given funds under the National Fellowship scheme for Scheduled Caste students for higher studies during the current year;

(b) the number of students availing the fellowship scheme over the last five years, year-wise and State-wise;

(c) whether Government has planned to increase the stipend under the fellowship to provide more support to the students post COVID-19; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) The Ministry of Social Justice and Empowerment implements the Central Sector Scheme of National Fellowship for Scheduled Castes (NFSC) to provide Fellowships to Scheduled Caste students pursuing M.Phil and Ph.D. During the current year (i.e. 2020-21, as on 31-12-2020), 3442 students have been provided with the fellowship.

(b) The NFSC scheme is a Central Sector Scheme. Under the scheme, funds are not allocated State wise. However, year wise number of beneficiaries for last five years for each State/UT are given in **Annexure.**

(c) & (d) No such post COVID-19 increase in stipend is under consideration of this Ministry. However, this scheme is implemented by the University Grants Commission (UGC) and the costing norms of this scheme, including stipend, are revised as and when UGC revises the norms for similar schemes implemented by it.

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Annexure

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 1107 for 10.02.2021 regarding National Fellowship Scheme for Scheduled Caste students

National Fellowship for SC (NFSC)					
Year wise and state-wise number of students availing fellowship					
	2015-16	2016-17	2017-18	2018-19	2019-20
STATE/UT	No. of Ben.	No. of Ben.	No. of Ben.	No. of Ben.	No. of Ben.
ANDAMAN AND NICOBAR ISLANDS	0	0	67	91	78
ANDHRA PRADESH	388	652	600	602	445
ARUNACHAL PRADESH	0	0	0	0	0
ASSAM	54	80	82	77	23
BIHAR	272	265	262	260	151
CHANDIGARH	6	8	11	11	10
CHHATISGARH	54	75	75	70	26
DELHI	55	90	100	101	81
GOA	2	2	3	2	1
GUJARAT	95	138	124	127	75
HARYANA	112	213	218	200	131
HIMACHAL PRADESH	50	77	78	71	58
JAMMU AND KASHMIR	29	51	48	50	37
JHARKHAND	51	57	48	54	32
KARNATAKA	306	569	596	575	421
KERALA	103	162	166	174	111
MADHYA PRADESH	182	309	304	314	204
MAHARASHTRA	312	580	551	503	377
MANIPUR	10	24	24	23	19
MEGHALAYA	1	1	1	2	2
MIZORAM	0	2	2	2	2
NAGALAND	0	1	1	1	1
ODISHA	160	233	232	244	151
PUDUCHERRY	6	10	9	6	5
PUNJAB	214	323	332	311	238
RAJASTHAN	289	387	406	387	225
SIKKIM	1	4	4	4	2
TAMIL NADU	443	333	85	152	106
TELANGANA	43	244	275	290	262
TRIPURA	17	19	23	21	16
UTTAR PRADESH	958	1936	1840	1794	1136
UTTARAKHAND	47	58	65	75	39
WEST BENGAL	480	696	716	709	475
Grand Total	**4740**	**7599**	**7348**	**7303**	**4940**

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